

SHRI ALEIXO SEQUEIRA (INDIAN NATIONAL CONGRESS – 27 LOUTULIM)

ELECTORAL

Date of issue of notification for

General Elections (2007) : 8.5.2007 Date of Poll : 2.6.2007 Date of declaration of results : 5.6.2007

Date of constitution of the Fifth Legislative

Assembly : 7.6.2007
Total votes polled : 14863
Votes received by Shri Aleixo Sequeira : 6435
Margin of victory : 1541

Votes received by others

(i) Fernandes Piedade Remegio (Remy)(SGF): 4894(ii)Dourado Pausilipo Eviaco Estivao(IND): 3534

PERSONAL

Father: Late Shri Eusebio Antonio de Piedade Sequeira; Mother: Late Smt. Ermelinda Figueiredo e Sequeira; D.O. B.: 10 April 1957; Birth Place: Mombasa, Kenya; Marital Status: Married; Wife: Smt. Maria Aurora Genoveva Linette Pinto e Sequeira; Educational Qualifications: B.Com.

CONSTITUTIONAL OFFICES HELD

(i) Chief Minister / Cabinet Minister

24 November 1999 to : Cabinet Minister and held portfolios of Industries, 24 October 2000 : Information and Technology, Official Language

and Public Grievances.

25 June 2007 : (i) Cabinet Minister and holds portfolios for

till date Power and Environment.

(ii) Portfolio of Printing and Stationary was added

on 17.12.2007.

(ii) Deputy Speaker

8 July 1999 to : Deputy Speaker, Goa Legislative Assembly of the

19 November 1999 State of Goa.

MEMBERSHIP OF THE LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

December 1994 to : Member, Second Legislative Assembly of the

February 1999 State of Goa.

June 1999 : Member, Third Legislative Assembly of the State of

Goa.

June 2002 : Member, Fourth Legislative Assembly of the

State of Goa.

7 June 2007 : Member, Fifth Legislative Assembly of the State

till date of Goa.

MEMBERSHIP OF COMMITTEES

1995 – 96 : Member, Estimates Committee.

Member, Committee on Petitions. Member, Committee of Privileges.

Member, Committee on Public Undertakings. Member, Select Committee on the Legislative Diploma No. 645 dated 30.3. 1993(Amendment)

Bill, 1995.

Member, Select Committee on the Goa Advocate

Welfare Fund Bill, 1995.

Member, Select Committee on the Goa Flower and

Fruit Nurseries (Regulation) Bill, 1995.

1996 – 97 : Chairman, Committee on Petitions.

Member, Estimates Committee. Member, Committee of Privileges.

Member, House Committee to study Model Rent

Control Legislation.

1997 – 98 : Chairman, Committee of Petitions.

Member, Estimates Committee. Member, Committee of Privileges.

27 November 2000 -2001 : Chairman, Library Committee.

Member, Committee on Public Undertakings.

27 March 2001-2002 : Member, Demands related *Ad hoc* Committee

on Health and Social Welfare.

2001-2002 : Chairman, Library Committee.

Member, Committee on Government

Assurances.

Member, Committee on Public Undertakings.

2002-2003 : Chairman, Committee of Privileges.

Member, Committee on Public Undertakings. Member, Goa Secondary and Higher Secondary

Education Board.

2004-2005 : Member, Committee of Privileges.

: Member, Estimates Committee.

Member, Committee on Public Undertakings.

2005-2006 Chairman, Committee on Petitions.

Member, Committee on Public Undertakings. Member, Sub Committee II of the Committee on

Budget Committee.

Member, Estimates Committee.

2006-2007 : Member, Committee on Panel of Presiding

Members.

Member, Estimates Committee.

Member, Committee on Public Undertakings. Member, Sub Committee II of the Budget

Committee.

OTHER INFORMATION

1995 – 99 : Chairman, Goa Industrial Development

Corporation.

March 2005 to : Director, Goa Industrial Development Corporation.

7 May 2007

October 2006 to : Vice-Chairman, Goa State Infrastructure

7 May 2007 Development Corporation.

Sports activities and

membership of Clubs : Member, Lions Club of Nuvem, Verna.

Travels abroad : Europe, United States of America and Africa.